

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1166
ANSWERED ON 10/03/2025**

URBAN HOMELESS POPULATION

**1166. SMT. MAYA NAROLIYA:
DR. BHIM SINGH:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the analysis of the recent surveys conducted for urban homeless population is available, if so, the State-wise details of these figures regarding the number of homeless persons and their issues in urban areas;
- (b) whether Government is planning to conduct a State-wise study to assess the condition of families living under flyovers and bridges in urban areas, if so, the details thereof; and
- (c) whether any joint scheme has been formulated between the States and the Central Government for rehabilitation of homeless persons in urban areas, if so, the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

- (a) & (b): 'Land' and 'Colonisation' are State subjects and data of homeless people living in cities are to be maintained by the concerned States/Union Territories (UTs). Cities conduct their own third party survey of homeless under Deendayal Antyodaya Yojana - National Urban Livelihoods Mission (DAY-NULM) scheme. Census of India conducts enumeration of population in the country on decadal basis including homeless people. As per Census of India 2011, a total of 9,38,348 people were homeless in urban areas of the country.
- (c): 'Land' and 'Colonisation' being State subjects, all schemes related to housing for their citizens including rehabilitation of homeless persons in urban areas are implemented by respective State/UT Governments. However, Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries including urban homeless across the country. Based on the project proposals submitted by States/UTs, as on 03.03.2025, a total of 118.64 lakh houses have been sanctioned by the Ministry, out of which 112.46 lakh have been grounded and 90.60 lakh are completed/delivered to the beneficiaries across the country.

Further, based on the learning from the experiences of 9 years implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to construct, purchase and rent a house by 1 crore additional eligible beneficiaries at affordable cost through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). Moreover, in-principle approval of more than 6 lakh houses have been provided to 29 States/UTs which have signed Memorandum of Agreement (MoA) to implement PMAY-U 2.0 for eligible beneficiaries including homeless.

Additionally, the Government also supported Shelter for Urban Homeless (SUH) under DAY-NULM to ensure availability and access of the urban homeless population to permanent shelters including the basic infrastructure facilities like water supply, sanitation, safety and security.
